

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
NEW DELHI, PRINCIPAL BENCH,  
NEW DELHI**  
MISC APPLICATION IN DISPOSED OF CASES No.  
130/2024  
In  
Original Application No. 9/2023

**IN THE MATTER OF :**

BHARAT SEHRAWAT

...APPLICANT

V/s

DR. UMESH VERMA

...RESPONDENTS

**D.O.H:- 10/01/2025****INDEX**

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Through

*Puja Kalra*  
Puja Kalra  
(Advocate)

Standing Counsel for MCD  
Ch. No. 430/431, Delhi High Court,  
New Delhi.

Date: 3/1/25  
Place: New Delhi.

mob:- 9312839323

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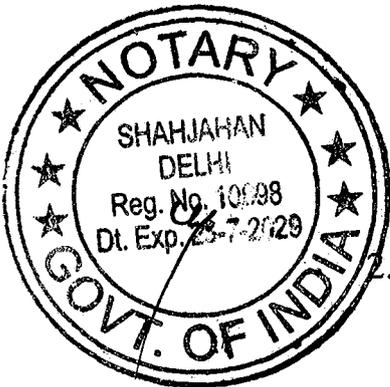
DR. UMESH VERMA ...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF  
RESPONDENT – MCD, PURSUANT TO  
JUDGEMENT DATED 05/07/2024 AND IN TERMS  
OF ORDER DATED 05/12/2024.**

AFFIDAVIT OF PIJUSH KUMAR BANERJEE S/O  
SUNIL KUMAR BANERJEE AGED ABOUT 55  
YEARS, DEPUTY DIRECTOR HORTICULTURE,  
SOUTH ZONE, MUNICIPAL CORPORATION OF  
DELHI, GREEN PARK NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm  
as state as follows:

1. That I am presently posted as Deputy Director Horticulture, South Zone, MCD, Green Park, New Delhi and am conversant with the facts of the case based on the official records maintained by MCD am as such competent to depose thereto.
2. That the instant compliance affidavit is being filed in compliance of Judgment dated 05/07/2024 and in terms of order dated 05/12/2024 passed by this Hon'ble Tribunal.



*PK Banerjee*

Deputy Director (Hort.)  
South Zone, MCD

3. That it is submitted that in compliance of directions passed vide Judgment dated 05/07/2024 of this Hon'ble Tribunal, the Horticulture Department of South Zone of Respondent – MCD has restored the two Green Planter area at the site in question near Flat No. 4050, Sector – C, Pocket – 4, Vasant Kunj, New Delhi, by carrying out plantation of suitable species of plants. The photographs showing the restored green planter area are annexed herewith as Annexure –A (Colly) for kind reference and record of this Tribunal.

PK Banerjee

DEPONENT  
Deputy Director (Hort.)  
South Zone : MCD

*PK Banerjee*  
I identify the Deponent who  
has Signed in my Presence

VERIFICATION: 03 JAN 2025

Verified at Delhi on this \_\_\_ day of January – 2025, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

PK Banerjee

DEPONENT  
Deputy Director (Hort.)  
South Zone : MCD

03 JAN 2025



CERTIFIED THAT THE DEPONENT  
 Spn/Smt./M...  
 Who D/O...  
 Identified by Shri...  
 has solemnly affirmed before me at Delhi  
 on...  
 that the contents of the...  
 have been read & explained to me and  
 true and correct to his & knowledge

Notary Public

*PK Banerjee*  
*Deputy Director (Hort.)*  
*South Zone : MCD*

7

56

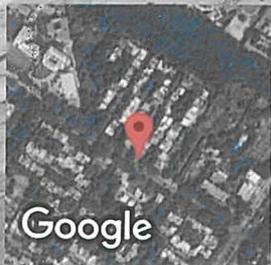
Annexure - A (colly)

Planter/Green Area in front of H. No. 4050, Pocket C-4, Vasant Kunj, New Delhi

3



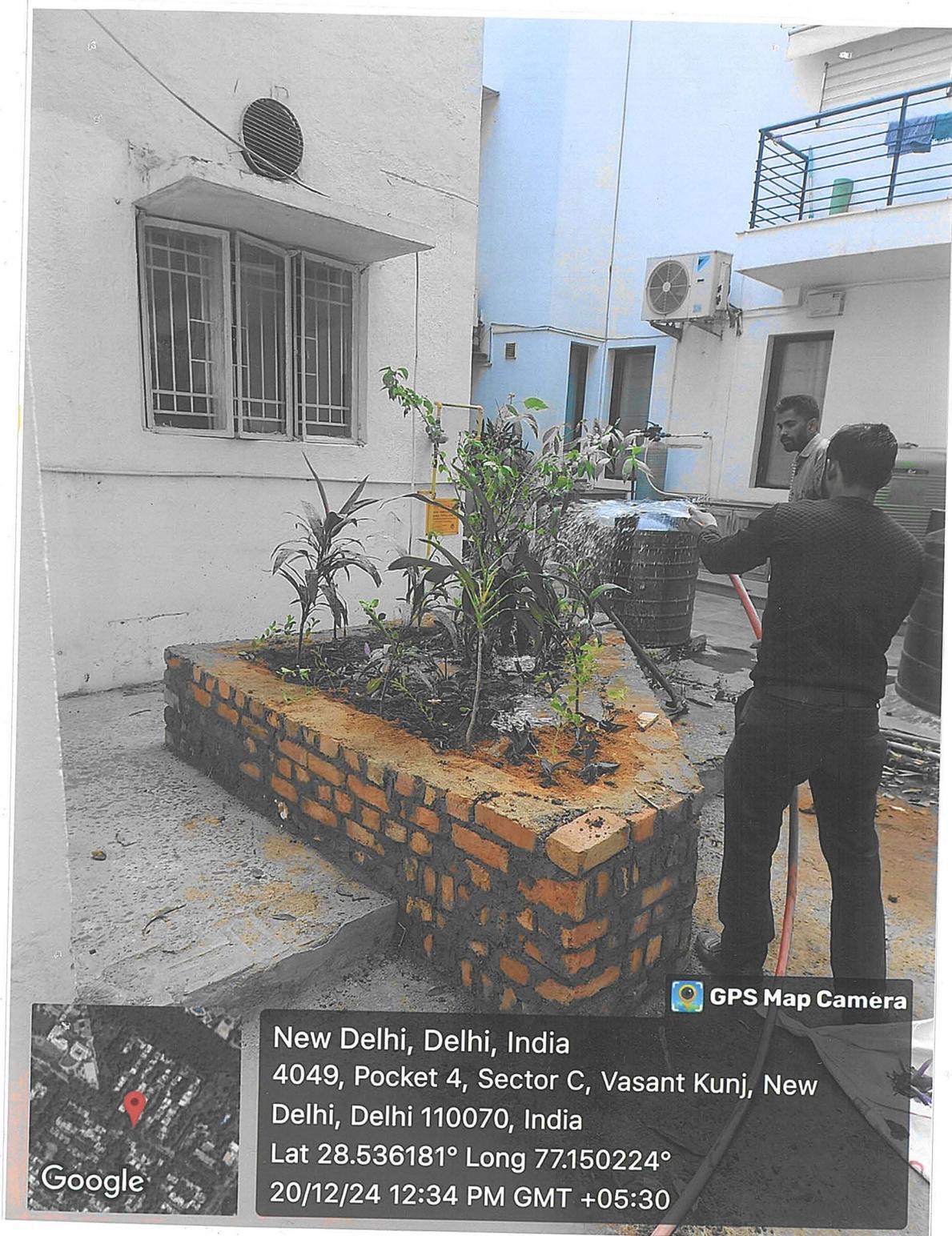
GPS Map Camera



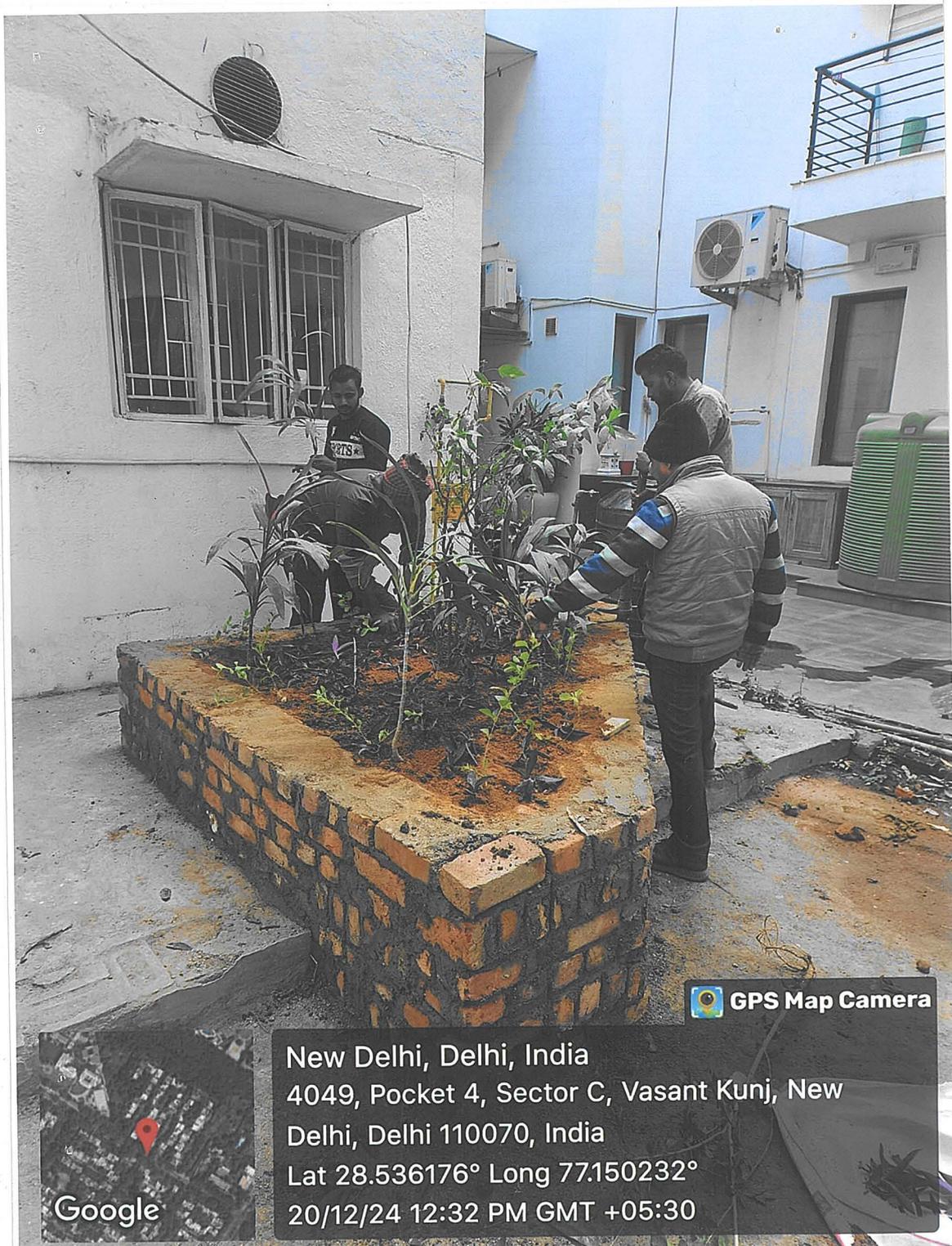
New Delhi, Delhi, India  
4046, Pocket 4, Sector C, Vasant Kunj, New  
Delhi, Delhi 110070, India  
Lat 28.536129° Long 77.150464°  
19/12/24 04:09 PM GMT +05:30

Google

**Planter/Green Area in back side of H.  
No. 4050, Pocket C-4, Vasant Kunj, New Delhi**



**Planter/Green Area in back side of H.  
No. 4050, Pocket C-4, Vasant Kunj, New Delhi**



**Planter/Green Area in back side of H.  
No. 4050, Pocket C-4, Vasant Kunj, New Delhi**



 GPS Map Camera

New Delhi, Delhi, India  
4049, Pocket 4, Sector C, Vasant Kunj, New  
Delhi, Delhi 110070, India  
Lat 28.53616° Long 77.150228°  
20/12/24 12:32 PM GMT +05:30

 Google